

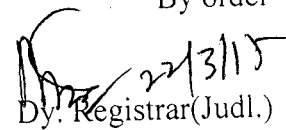
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-22//03/2017

NOTICE

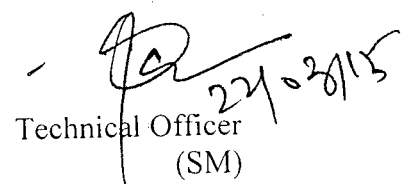
All matters listed on 22/03/2017 before Single Member Bench shall be heard by Hon'ble Mr. V. Padmanabhan, Member (Technical) in Court Room No. IV at 10.30 AM.

By order

 22/3/17
Dy. Registrar(Judl.)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file.

 22/03/17
Technical Officer
(SM)